

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON FRIDAY, THE 2ND MARCH, 2012 AT 10.00 A.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS AND VOTING ON MOTION OF THANKS.

RESUMPTION of discussion on the following motion moved by Shri Venod Kumar, M.L.A. on the 24th February, 2012, namely :-

“That an address be presented to the Governor in the following terms :-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 23rd February, 2012 at 2.00 P.M.’”.

III. PRESENTATION OF SUPPLEMENTARY ESTIMATES (SECOND INSTALMENT) FOR THE YEAR 2011-2012 AND THE REPORT OF THE ESTIMATES COMMITTEE THEREON.

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| (i) | THE FINANCE MINISTER | to present the Supplementary Estimates (Second Instalment) 2011-2012. |
| (ii) | THE CHAIRPERSON,
ESTIMATES COMMITTEE | to present the Report of the Committee on Estimates on the Supplementary Estimates (Second Instalment) 2011-2012. |

IV. SUPPLEMENTARY ESTIMATES (SECOND INSTALMENT) 2011-2012.

1. Discussion on the estimates of expenditure charged on the revenue of the State.
2. Discussion and Voting on the Demands for Supplementary Grants.

Demand No. 1	A MINISTER	to move that a Supplementary sum not exceeding ₹ 5,07,45,000/- for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 1- Vidhan Sabha.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 1-4
Demand No. 2	A MINISTER	to move that a Supplementary sum not exceeding ₹ 6,36,35,000/- for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 2- Governor and Council of Ministers.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 5-8

Demand No.3	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>4,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 3- General Administraton .</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 9-12
Demand No. 5	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>55,71,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 5-Excise & Taxation.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 13-14
Demand No. 7	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>1,41,27,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 7- Planning and Statistics.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 15-18
Demand No. 8	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>1,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 8- Buildings & Roads.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 19-20
Demand No. 9	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>2,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 9- Education.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 21-23
Demand No. 10	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>105,33,08,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 10- Technical Education.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 24-28

Demand No. 11	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>17,33,55,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 11- Sports and Youth Welfare.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 29-34
Demand No. 13	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>9,17,13,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 13- Health.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 35-37
Demand No. 14	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>2,87,52,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 14- Urban Development.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 38-40
Demand No. 16	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>1,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 16- Labour.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 41-42
Demand No. 17	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>3,13,56,000/-</u> for revenue expenditure and ₹ <u>1,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 17- Employment.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 43-45
Demand No. 18	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>1,000/-</u> for revenue expenditure and ₹ <u>2,82,70,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 18- Industrial Training.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 46-48

Demand No. 19	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>2,98,09,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 19- Welfare of SCs & BCs.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 49-53
Demand No. 20	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>1,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 20- Social Security and Welfare.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 54-55
Demand No. 21	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>53,01,62,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 21- Women and Child Development.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 56-58
Demand No. 22	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>2,63,16,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 22- Welfare of Ex-Servicemen.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 59-61
Demand No. 23	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>426,75,50,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 23- Food and Supplies.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 62-63
Demand No. 24	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>5,05,02,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 24- Irrigation.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 64-66

Demand No. 25	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>2,56,72,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 25- Industries.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 67-70
Demand No. 28	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>1,56,19,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 28- Animal Husbandry and Dairy Development.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 71-72
Demand No. 30	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>3,14,65,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 30- Forest and Wild Life Department.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 73-75
Demand No. 32	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>124,37,15,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 32- Rural & Community Development.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 76-82
Demand No. 33	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>3,41,67,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 33- Co-operation.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 83-84
Demand No. 35	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>6,16,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 35- Tourism.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 85-86

Demand No. 36	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>15,00,00,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 36- Home.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 87-89
Demand No. 37	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>4,42,78,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 37- Elections.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 90-92
Demand No. 38	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>510,54,12,000/-</u> for revenue expenditure and ₹ <u>19,22,01,000/-</u> for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 38- Public Health and Water Supply.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 93-97
Demand No. 40	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>269,43,18,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 40- Energy and Power.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 98-100
Demand No. 42	A MINISTER	to move that a Supplementary sum not exceeding ₹ <u>5,43,99,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2012 in respect of <u>Demand No. 42- Administration of Justice.</u>	Supplementary Estimates (Second Instalment) 2011-2012 Pages 101-105

**CHANDIGARH:
THE 1ST MARCH, 2012.**

**SUMIT KUMAR,
SECRETARY.**